

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1669
ANSWERED ON:06.03.2006
EXPANSION OF AAY
Rao Shri Sambasiva Rayapati

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any request from the Government of Andhra Pradesh for increasing the number of beneficiaries under Antyodaya Anna Yojana;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government of Andhra Pradesh has also requested the Government for permission to utilize the entire quantity of rice procured from the State for distribution under Public Distribution System in the State itself;
- (d) if so, the reaction of the Government thereto; and
- (e) the other steps taken by the Government to improve supply of foodgrains in Andhra Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): Yes, Sir. At present about 38% of the total BPL families in a State/UT have been covered under the AAY. The number of AAY families so arrived at for Andhra Pradesh is 15.578 lakh and the State Government has already identified and issued Ration Cards to all these families as per the guidelines issued by the Government.
- (c) & (d): The FCI supplies rice to the State Government of Andhra Pradesh out of the rice procured from within the State, to the extent possible.
- (e): Planning and dispatch of the required number of rakes of foodgrains is made by the FCI every month for each consuming State/UT, including Andhra Pradesh, at an optimally feasible level, within the constraints of availability of rakes and other logistics in order to adequately cater to the requirements of each State/UT under the TPDS and other Welfare Schemes and with the aim of building up and maintaining the stock level equivalent to three month's average requirement. On receipts of report of shortage of foodgrains, the FCI is advised to prioritize the induction of rakes to such State/UT and whenever required, the Railway Board is also requested to take appropriate remedial action to augment the supply and induction of the rakes.